

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT)(Insolvency) No. 419 of 2019

IN THE MATTER OF:

Mahesh Kumar Sharma

...Appellant

Vs

Sagu India Holdings Ltd. & Anr.

....Respondents

Present:

For Appellant:

**For Respondents: Mr. Pankaj Bhagat and Mr. Rajesh Choudhary,
Advocates for Respondent No. 1**

ORDER

27.08.2019 Due to paucity of time, the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on **30th September, 2019.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)

Akc/Sk